[English]

Overcharging by Drug Companies

3073. SHRI GURUDAS KAMAT: Will the Minister of INDUSTRY be pleased to state:

- (a) the names of the drug/medicine manufacturing companies which have been found to be overcharging for medicines and drugs;
- (b) the price fixed by Government for these drugs/medicines and what are charges by these companies;
- (c) whether any action has been taken by Government for penalising these companies for overcharging; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) to (d). The required details to the extent available would be collected and laid on the table of the House.

Attraction of Tourists to Sanchi

3074. DR. PHULRENU GUHA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Sanchi a famous tourist spot has been losing attraction gradually, particularly among the foreign tourists visiting India; and
- (b) if so, the steps contemplated by Government to ensure that Sanchi does not lose tourist attraction?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOUR-ISM (SHRI SHIVRAJ V. PATIL): (a) There has been a steady increase in the total number of tourists visiting Sanchi during the last three years and first 5 months of 1989. However, there was some decline in foreign tourist traffic to the centre primarily due to lack of suitable accommodation facilities.

(b) The steps being taken by the Government for developing tourist attraction include upgradation of accommodation facilities, surfacing and widening of roads, introduction of tourist transport facilities at Sanchi, creating toilet and drinking water facilities near the Stupa Complex and giving wide publicity of the Centre in overseas markets.

Hopping flights on Indore-Bombay and Indore-Delhi routes

3075. SHRI BALASAHEB VIKHE PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to sate:

- (a) whether there is a big waiting list of passengers from Indore-Bombay and Indore-Delhi sectors;
- (b) if so, whether Government have any proposal to introduce and hopping flight on these routes; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOUR-ISM (SHRISHIVRAJ V. PATIL): (a) Whereas there is no waiting list for Indore-Delhi Sector on Indian Airlines' flights services of Indian Airlines and Vayudoot operate to a high load factor on the Indore-Bombay sector.

(b) and (c). On the Indore-Delhi Sector, where only Indian Airlines is operating, the capacity provided on daily Boeing-737 serv-